

S. NO. APPEAL NO.

WEEKLY DISPATCH STATEMENT
FROM 27.07.2026 to 31.07.2026

FINAL ORDER NO./MISC
ORDER NO.

DATE OF ORDER RECEIVED
FROM THE PS TO HON'BLE
PRESIDENT /MEMBERS

DATE ON WHICH
ORDER SENT FOR
DISPATCH

		FINAL ORDER NO.		
1	ST/50765/2021	F.O/51208/2026	22-07-2026	30-07-2026
2	ST/54842/2023	F.O/51216/2026	22-07-2026	30-07-2026
3	ST/52285/2022	F.O/51188-51192/2026	22-07-2026	30-07-2026
4	ST/52927/2018	F.O/51211/2026	22-07-2026	30-07-2026
5	ST/54845/2023	F.O/51206/2026	22-07-2026	30-07-2026
6	ST/51560/2019	F.O/51213/2026	22-07-2026	30-07-2026
7	ST/51153/2020	F.O/51212/2026	22-07-2026	30-07-2026
8	ST/52205/2022	F.O/51209/2026	22-07-2026	30-07-2026
		MISC ORDER	22-07-2026	30-07-2026
1	ST/50062/2022	M.O/50413/2026	22-07-2026	30-07-2026


4.8.26
DY. REGISTRAR

uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large.
Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.